## **Declaration of Assets and Liabilities**

Year. 2018-19

I Dr. Anil Kumar Sinha, son/daughter/wife of Late Sukhdeo Prasad, aged 50 years, belonging to Bihar Animal Husbandry Service and presently working as aapt Sachiv, whip, Ruling Party Bihar Legislative assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant2 Name	t-3 Etc. Name
(i)	Cash	5000.00	8000.00	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	In Salary SBI Saving A/C Rs. 90962.00 FD= 640,000.00	IDBI Saving A/c Rs. 10,925.00 FD= 120,000.00	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	SIP in Mutual Fund (market value Rs. 59,320.75	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. Sum Assured Rs. 10,50,000.00 in PPF A/C 106,000.00	L.I.C. Sum Assured Rs. 101,000.00			
(v)	Motor Vehicles (details of make, etc.)	Motorcycle Reg. No. BR31C2466, i10 car BR01BW5055	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold 160 grm	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	U388553	Nil	Nil	Nil	Nil



Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Depend an t-1 Name	Depen dant2 Name	Depen dan t-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) - Extent (Total measurement) -Current market value	Undivided Paternal Land About 0.8 Acre at Vill- Tayabpur Dist Vaishali (in Three Brother)	1630Sq ft Dumari (Punpun) Patna Khata No257 plot No 3300, Present market value about Rs. 9 lakhs.	Nil	NII	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) - Extent (Total measurement) -Current market value	Nil	2000Sq. ft Domnchak, Patna, Plot No. 73/74, Present Market Value Is about Rs. 15 Lakhs, and 2100 Sq ft Rajauli, Hajipur, Khata-73, Khesra-20B, Present market value is about Rs. 4 Lakhs	NII	Nil	NiI
(iii)	Buildings (Commercial and residential) -Location(s) -Survey number(s) - Extent (Total measurement) -Current market value	Undivided paternal Residence house on 1700Sq ft at-Hajipur, Dist-Vaishali, Present market value is about 30 Lakhs (in three brothers)	Nil	NiI	Nil	Nil
iv)	Others (such as interest in property)			Nil	Nil	Nil



(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

[Note : Please give separate details for each item]

Sr. No.	Description .	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	LIC of India against Policy No. 521775248	115,763.00
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any		
		Nil	Nil
(B)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax- Rs. 196,607.00 Assessment Year 2018-19 PAN- AYLPS2416B	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil



CDE/CDE/DDAN No.	
GPF/CPF/PRAN No. :-	BHR/BVS-2654
Gender :-	М
Date of Birth :-	01/12/1968
Class/Group :-	В
Cadre :-	BIHAR ANIMAL HUSBANDRY
(Full Name	e e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District :-	VAISHALI
I hereby o	declare that the above details are true to the best of my knowledge
	declare that the above details are true to the best of my knowledge
	A500012019
	Signature
and belief.	Signature

white paper with computer typed (single side) in prescribed format.